

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 14/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE COMPANY: G.S.C Rao V/S M/S Simbhaoli Sugars Ltd.

SECTION OF THE COMPANIES ACT: 9 of I & B, Code, 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Chaudhary	Adv	Pet.	Rahul
2.				

CP No. (IB) 14/ALD/2018

Sri Rahul Choudhary, Advocate for the petitioner.

The present case is filed as a fresh case under section 9 of the I B Code ,2016. The Registry of this Tribunal make scrutiny of the same and furnish its report. Further a formal notice on behalf of this Tribunal be issued to the Corporate Debtor Company.

That apart, the petitioner counsel is at liberty to communicate a copy of this order along with copy of the present petition inviting objection, if any, of the Corporate Debtor Company to the present petition.

The matter to be listed on 19<sup>th</sup> February, 2018.

Date: 31/01/2018

Typed by  
Jyoti  
(Stenographer)

— Sd —

H.P. Chaturvedi,  
Member(Judicial)